

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:175  
ANSWERED ON:03.07.2009  
NGOS FOR WOMEN AND CHILDREN  
Yadav Shri M. Anjan Kumar

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the names of the Non-Governmental Organization (NGOs) engaged in implementing various welfare schemes for women and children in the country including Andhra Pradesh, scheme-wise/State-wise/UT-wise.
- (b) the details of funds released by the Government to each NGOs and utilized by these NGOs during each of the last three years and the current year, scheme-wise, State-wise/UT-wise.
- (c) whether the Government are aware of any irregularity in the disbursement of grants.
- (d) if so, the details thereof; and
- (e) the action taken or likely to be taken by the Government in this regard. ?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Details of NGOs, Schemewise/ State-wise/UT-wise (including Andhra Pradesh), to whom funds were released by the Ministry under various welfare schemes for women and children during 2006-07 and 2007-08, are available in the Annual Reports which are in the Ministry's website viz. [www.wcd.nic.in](http://www.wcd.nic.in). and also with the Library of the Lok Sabha. For 2008-09, the details are contained in the Annual Report 2008-09, which is under printing. The printed copies will be placed before the Lok Sabha soon. For the current financial year 2009-10, the process for release of funds is going on. As regards, utilisation of funds by the Organisations, further funds are released on the basis of the audited statement of accounts and utilisation certificate for earlier release (s) submitted by them.

(c) No, Madam.

(d)& (e) Does not arise.